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Central Administrative Tribunal,
Principal Bench

O.A. No. 2432 of 2002

New Delhi this the 19th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. M. P. Singh, Member (A)

Mrs. Anita Sahni,
w/o Mr. S.K. Sahni,
r/o AG-49, IIInd Floor,
Shalimar Bagh,
New Delhi.

- Applicant
(By Advocate : Shri Ashwani Bhardwaj)

Versus

1. Govt. of N.C.T., Delhi
Through the Chief Secretary,
Delhi Secretariat, I.P. Estate,
New Delhi.
2. The Health And Family Welfare Department,
Through the Secretary,
9th Level, Delhi Secretariat,
New Delhi.
3. The Drug Controller,
Delhi Administration,
15, Sham Nath Marg,
Delhi - 110 054.

- Respondents

ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

The facts conjured from the application of the applicant and the documents filed are that the applicant was appointed vide order of 10.1.1989 as Senior Scientific Assistant on regular basis. It is claimed that the applicant is working against the said post since the year 1989.

2. In the year 2001, the respondents had created the post of Junior Scientific Officer (Chemistry) and Recruitment Rules in this regard have since been framed.



3. The grievance of the applicant is that the said post has since been advertised. The applicant is eligible as per the Recruitment Rules and, therefore, in terms of the said rules, firstly she should have been considered for promotion and thereafter attempt should be made to take person on deputation failing which only attempt could be made to recruit the person by open advertisement.

4. Taking stock of these facts and also that applicant has already submitted a representation dated 28.6.2002, it is directed that Secretary, Health of the respondents go into the said facts and decide the representation of the applicant by passing the speaking order. It is further directed that in the meantime, any selection, if made, shall not given effect to till such time the representation is decided and order so far communicated to the applicant.

5. OA is disposed of.

Issue DASTI.


(M.P. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

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